| | Annexure - 7 | | | | | | | | | | | | | | | |
|-------|------------------------|-------------------------------------|--------------------|---------|---------------------------|-----------------|---------------------------|------------------------------|-------------------|----------------|-------------------|------------------|---------------|-------------------------|--------------------|--------------|
| Nai | ne of Corporate debtor | BRS Enterprises and Trading Limited | | | | | | Date of Commencement of CIRP | | | | 05.08.2021 | | List of Creditors as on | | 09.09.2021 |
| | | | | | | | List of | operational creditors (G | Government dues) | | | | | | | |
| | | | | | | | | | | | | | | | | Amount in Rs |
| | [| Details of Claimant | | | Details of Claim Received | | Details of claim admitted | | | | | | | | | |
| | | | | | | | | | | | | | Amount of | | | |
| SI.No | | | | | | | | | | | % of voting share | | any mutual | | | |
| | | | ide are control by | Date of | | Amount of claim | | Amount covered by | Amount covered by | | in CoC, | Amount of | dues, that | Amount of Claim | Amount of claim | Remarks, if |
| | Department | Government | Identification No | receipt | Amount claimed | admitted | Nature of claim | security interest | guarantee | related party? | іт Арріісаріе | Contingent claim | may be setoff | not Admitted | under verification | any |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | Not Applicabl | e | | | | | | | |
| | | | | | | | | | | | | | | | | |